

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**COURT HALL - I (SPECIAL BENCH)**

**PRESENT: HON'BLE SHRI K .ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.10.2018.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 127,130 & 259/2018 CP(IB) No.259/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructures Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Smt. Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructures Projects & Hotels Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Ajitha Thiruv	Advocate	thiruv@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Veela Prasad Mallela	Advocate	984858748	

**ORDER**

Counsel representing both sides are present. It is submitted that the matter has been settled between the parties. Joint memo of compromise signed by both counsels is filed. Memo is taken on record. In view of the settlement matter this CP (IB) No. 259/07/HDB/2017 is closed as withdrawn.

  
Member(Judicial)